GOVERNMENT OF INDIA TOURISM LOK SABHA

UNSTARRED QUESTION NO:1144 ANSWERED ON:30.07.2010 TOUR OPERATORS Thamaraiselvan Shri R.

Will the Minister of TOURISM be pleased to state:

- (a) whether a large number of tour operators are not registered with appropriate authorities across the country;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to get the tour operators registered with appropriate authorities from the safety point of view of the tourists?

Answer

MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED)

(a) to (c): Ministry of Tourism, Government extends approval of recognition to service providers of Travel Trade viz., Inbound Tour Operator, Domestic Tour Operator, Adventure Tour Operator, Tourist Transport Operator & Travel Agent. The aims & objectives of the scheme for recognition are to encourage quality standard by service providers and to promote tourism in India. This is a voluntary scheme, open to all bonafide service providers.

The guidelines regarding grant of recognition and renewal are reviewed and simplified from time to time in consultation with the stakeholders. The guidelines were last revised on 4th December 2009.